

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

J A I P U R.

R.P. No. 36/93
(in OA 349/92)

Date of decision: 14.7.93

HARI KISHAN

: Applicant.

VERSUS

UNION OF INDIA & ANOTHER : Respondents.

Mr. Manish Bhandari puts appearance on behalf of
Mr. Virendra Lodha - Counsel for the applicant.

None present on behalf of the respondents.

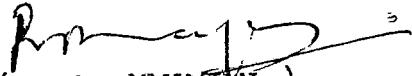
CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman

Hon'ble Mr. B.B. Mahajan, Administrative Member

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

We do not find force in the Review Petition and
the same is rejected, with no order as to costs.


(B.B. MAHAJAN)

Administrative Member


(D.L. MEHTA)
Vice-Chairman